

the Engineering Industry, in so far as controlled items of steel are concerned, since 1963-64 were as under:—

	Demand (Tonnes)	Allocation (Tonnes)
1963-64	201,300	195,000
1964-65	350,474	38,000
1965-66	479,600	87,500

The figures of demand are based on the recommendations made by the Directorate General of Technical Development for the States' pooled quota only. The real demand was actually much less. There has been a spate of cancellations of orders for some items placed on the producers. Probably the indentors have been giving inflated figures of demand so that the actual allocations may be nearer their real requirements.

(c) The demand and allocation for pig iron under the States' Pooled Quota are as under:—

	Demand (Tonnes)	Allocation (Tonnes)
1963-64	Not available	233,000
1964-65	596,826	305,000
1965-66	517,833	271,716

Here again the demand made by the Engineering units does not represent the real demand. The control over pig iron has since been lifted and the pig iron available is sufficient to meet the demand. In fact there is now a problem of disposal of surplus pig iron. The shortage indicated by the above figures was therefore artificial. Similarly the shortage of steel items as indicated in the figures given at (a) and (b) above is much more than the real shortage. There was no shortage of steel items which have since been decontrolled.

(d) There have been occasional shortages in the production and supply of pig iron during the past few years and in a very few items of steel. As the production improved, Government was able to lift the control from

several items, which enabled the Engineering Industry to obtain their requirements freely. Efforts were made to ensure that the vital industries did not suffer on account of shortage of raw material, and imports were made where necessary to supplement the domestic production.

Issue of Capacity Certificates

4682. Shri Kolla Venkaiah:
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether a deputation on behalf of the International Sindhi Chamber of Commerce and Industry has complained against the serious defects and mal-practices in the issue of capacity certificates to the Contractors and the Inspectors of Goods regarding the goods supplied by tenderers in 1965;

(b) whether any promise for the setting up of an impartial enquiry was made; and

(c) if so, the action taken thereon?

The Minister of Supply, Technical Development and Materials Planning (Shri K. Raghuramalah): (a) Yes Sir.

(b) No Sir.

(c) The allegations made by the International Sindhi Chamber of Commerce and Industry are not new. The Chamber has been making these allegations from time to time and they were enquired into. It was found that there was no substance in the allegations.

Electric Railway lines between Bangalore and Mysore

4683. Shri Linga Reddy: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal for laying Electric Railway lines between